

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 1156.
TO BE ANSWERED ON MONDAY, THE 25TH JULY, 2016.**

PATENT AWARENESS PROGRAMMES

1156. SHRI RABINDRA KUMAR JENA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has introduced patent awareness programmes;
- (b) if so, the details thereof along with the activities undertaken under such programmes, State-wise; and
- (c) the total amount spent by the Government on such programmes and the targets achieved in this regard?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a) & (b): Awareness programmes on IPRs are conducted on a regular basis by the Government at the national level to create awareness on IPRs, including patents.

These programmes are conducted by various departments of the Government of India in collaboration with industry associations, universities and various other organizations.

Also, Rajiv Gandhi National Institute of Intellectual Property Management (RGNIIPM), Nagpur conducts various such programmes. In the year 2015-16, it conducted a total of 53 training and awareness programmes in IPRs. This included 20 Awareness programmes for various stakeholders and 33 training programmes on IPRs for 1 to 5 days duration.

After adoption of the National IPR Policy on 12.5.2016, the Government, in association with various industry associations, organized 19 awareness programmes on IPRs, including patents, across various states in the months of June-July, 2016, for which a provision of Rs. 6.6 lakhs has been made.

The details of these 19 programmes are as follows:-

Sl. No.	Date	Location
1.	5 th June, 2016	Patna, Bihar
2.	16 th June, 2016	Jaipur, Rajasthan
3.	17 th June, 2016	Guwahati, Assam
4.	18 th June, 2016	Hyderabad, Telengana
5.	20 th June, 2016	Visakhapatnam, Andhra Pradesh
6.	21 st June, 2016	Imphal, Manipur
7.	22 nd June, 2016	Puducherry
8.	24 th June, 2016	Amritsar, Punjab
9.	25 th June, 2016	Bhubaneswar, Odisha
10.	28 th June, 2016	Srinagar, Jammu & Kashmir
11.	28 th June, 2016	Ludhiana, Punjab
12.	29 th June, 2016	Kochi, Kerala
13.	1 st July, 2016	Panaji, Goa
14.	2 nd July, 2016	Tiruchirappalli, Tamil Nadu
15.	5 th July, 2016	Surat, Gujarat
16.	6 th July, 2016	Haridwar, Uttarakhand
17.	7 th July, 2016	Indore, Madhya Pradesh
18.	8 th July, 2016	Lucknow, Uttar Pradesh
19.	9 th July, 2016	Mangalore, Karnataka

(c): The office of the Controller General of Patents, Designs & Trade Marks (CGPDTM) spent Rs. 25.66 lakhs and Rs. 20.01 lakhs on IPR awareness during the years 2015-16 and 2016-17 (to date). Other departments like the Department of Electronics & Information Technology (DeitY) and Ministry of Micro, Small & Medium Enterprises (MSME) also organize IPR awareness programmes.

DeitY has launched a scheme to provide financial support to academic institutions, industry bodies and DeitY autonomous societies for conducting IPR awareness workshops pan India. During the scheme period, the mandate is to support 100 workshops (70 from academia, 25 from industry organizations and 5 from academia) with an average of 14 workshops from academic, 5 from industry organizations and 1 from DeitY societies or DeitY autonomous bodies to be supported each year. The scheme is for a period of 5 years upto 30.11.2019 with a total outlay of Rs. 240.00 lakhs. Since inception, 30 IPR Awareness Seminars/ Workshops have been supported at a total outlay of Rs. 61.94 lakhs.

A scheme on 'Building Awareness on IPRs' is also run for MSMEs, under which 121 programmes have been conducted in the past 3 years at a cost of Rs. 34.81 lakhs.
